

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008(Pt.)/942/A.

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Jaweplu Chai,
District & Sessions Judge, Lower Subansiri,
District, Ziro, Arunachal Pradesh.

Dated Guwahati, 2nd February, 2023.

Sub:- **Casual leave with station leave permission.**

Ref:- Your letter No. DSC(Z)/PF-20/2022/612 dated 31.01.2023.

Madam,

With reference to the above, I am directed to inform you that **four days of casual leave has been granted to you on 13.02.2023, 17.02.2023, 18.02.2023 and 21.02.2023 with station leave permission from the morning of 11.02.2023 to the evening of 21.02.2023.** The next senior most Judicial officer at the station would remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo. NO. HC. VII-21/2008(Pt.)/943-944/A. dtd. , 02-02-2023

Copy to:

1. The Joint Registrar, Gauhati High Court, Itanagar Permanent Bench, Naharlagun, Arunachal Pradesh.
- ✓ 2. The Project Manager, Gauhati High Court, Guwahati.


JT. REGISTRAR (VIGILANCE)